

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.4159**  
TO BE ANSWERED ON 03.04.2018

**ENVIRONMENT CLEARANCES TO YADADRI  
THERMAL POWER PLANT IN TELANGANA**

4159. SHRI DHARMAPURI SRINIVAS:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether it is a fact that the Ministry has received environmental clearances to the 4000 MW Yadadri Thermal Power Plant being established by Government of Telangana;
- (b) if so, the details thereof; and
- (c) the time by which execution of the work will start, the details thereof?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) & (b) :** Yes, Sir. Environmental Clearance (EC) has been issued by Ministry of Environment, Forest and Climate Change (MoEF&CC) on 29.06.2017 for establishing 5x800 MW Coal based super critical units at Veerlapalem Village, Damercherla Mandal, Nalgonda District, Telangana by Telangana State Power Generation Corporation (TSGENCO).

**(c) :** Letter of Intent has been issued to M/s. Bharat Heavy Electricals Limited (BHEL) on 17.10.2017 with zero date of project execution as 17.10.2017. The project completion schedule is 36 months for first two units i.e. by 16.10.2020 and 48 months for balance three units i.e. by 16.10.2021.

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